

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
GANESH PADIYAR
I ADDL.SENIOR CIVIL JUDGE
Cause List Date: 14-07-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
11:00 A.M - 12:00 P.M				
1	Misc 207/2018 (HEARING) IA/1/2018		MUTHAMMA Vs ANJINAPPA	Jagadeesh
2	O.S. 200/2020 (HEARING) IA/1/2020 IA/2/2020		Chandru V D Vs The Thasildar	B E Ravi Kumar
3	O.S. 562/2020 (HEARING)		CANARA BANK REPTD BY NEHA GUPTHA Vs VENKATARAMAIAH N	R A MOHAN
4	O.S. 600/2020 (HEARING) IA/1/2020 IA/2/2020 IA/3/2020		CHURCH OF SOUTH INDIA TRUST ASSOCIATION REPTD BY PRASANNA KUMAR SAMUEL AND REV J PAUL Vs CHRIST GRAMA SEVA SANGAHA REPTD BY PETER ISAAAC	B M ARUN
5	M.A. 46/2020 (HEARING) IA/1/2020		JANAKAMMA Vs BHADRESH N DESAI	Y N S R
Cases listed below are adjourned due to Covid 19				
6	O.S. 110/2017 (SUMMONS) IA/1/2017	22-09-2020	Vishalakshmi alias Chandrakala Vs Lakkappa G	V M
7	O.S. 478/2017 (SUMMONS) IA/1/2017	22-09-2020	Sharadamma Vs Chikkachowdamma	M S V
8	Misc 61/2017 (SUMMONS) IA/1/2017	22-09-2020	Chandrashekar H J Vs The Chief Secretary to Government of Karnataka , Vidhana Soudha Bangalore	
9	O.S. 895/2017 (SUMMONS) IA/1/2017 IA/2/2017	22-09-2020	Nanjamma Vs Munithayamma	
10	O.S. 1209/2017 (SUMMONS) IA/1/2017	22-09-2020	Siddagangappa H Vs Prema K S	
11	O.S. 1243/2017 (SUMMONS) IA/1/2017	22-09-2020	Rajeshwari Vs Narayana C	K H T

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12	O.S. 1303/2017 (SUMMONS) IA/1/2017 IA/2/2017	22-09-2020	Murali Gowda Vs Munishamappa	E Kiran Kumar
13	O.S. 1332/2017 (SUMMONS) IA/1/2017	22-09-2020	Shivashankar N Vs Narasimhaiah M	B C Sreenivas
14	O.S. 1392/2017 (SUMMONS) IA/1/2017	22-09-2020	Bharathi Vs Muni Akkayamma	
15	O.S. 1393/2017 (SUMMONS) IA/1/2017 IA/2/2017	22-09-2020	Kumari Anusha, Rep by Jyothi Vs Bylappa	
16	O.S. 1507/2017 (SUMMONS) IA/1/2017	22-09-2020	Zareena Taj Vs Afroz	
17	O.S. 727/2018 (SUMMONS) IA/1/2018 IA/2/2018 IA/3/2018 IA/4/2018	22-09-2020	VENKATASWAMY REDDY Vs T. KRISHNAPPA	J.V.CHANDRASEHAR
18	O.S. 639/2019 (SUMMONS) IA/1/2019 IA/2/2019	22-09-2020	Pushppa Vs Manjula	B R Srinivasa Gowda
19	O.S. 754/2019 (SUMMONS) IA/1/2019 IA/2/2019	22-09-2020	Lakshamma Vs Radamma	H M A
20	O.S. 548/2020 (SUMMONS) IA/1/2020	22-09-2020	PATEL K ANAND Vs MANJANNA B	PRAKASH M
21	O.S. 585/2020 (SUMMONS) IA/1/2020 IA/2/2020 IA/3/2020 IA/4/2020	22-09-2020	Varalakshmi Vs Madduramma	BABU
22	O.S. 593/2020 (NOTICE)	22-09-2020	RAJESHWAR RAM Vs KUMARESHWARI	K MAHALINGAM
23	M.C. 118/2020 (NOTICE)	22-09-2020	BALABHADRAPATRUNI KALYANA TEJASW Vs LAKSHMI SARVANI ALIAS KROVVIDI LAKSHMI SARVANI	KIRAN S ROZARIO

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24	O.S. 2371/2007 (EVIDENCE.) IA/1/2007	22-09-2020	MOHMMED YOUSUFF Vs MANJUNATH	MAILAPPA.K
25	O.S. 890/2018 (EVIDENCE.) IA/1/2018	22-09-2020	Parthasarathy. K R Vs Ramesh K R	BV sudhakara Reddy
26	O.S. 922/2018 (EVIDENCE.)	22-09-2020	Naveen Kumar R Vs Rajanna P L	Sanath Kumar K N
27	O.S. 752/2013 (APPEARANCE OF PARTY) IA/1/2013	22-09-2020	Kamamma Vs Nagarathnamma alias Nagamma	Mohumed Sadiqh.B.A
28	O.S. 1910/2015 (APPEARANCE OF PARTY) IA/1/2015	22-09-2020	Sulakshana K V Vs Bapuji G	D. NAGARAJA CHETTY
29	M.C. 63/2017 (APPEARANCE OF PARTY)	22-09-2020	Rangaswamy Vs Chandrakala M P	Prabhakar
30	O.S. 436/2017 (APPEARANCE OF PARTY) IA/1/2017 IA/2/2017	22-09-2020	Subbaiah D Vs Venkatesh M	Deepak
31	M.C. 144/2017 (APPEARANCE OF PARTY)	22-09-2020	Renuka A Vs Raju	B N Yogendra
32	O.S. 1047/2019 (APPEARANCE OF PARTY) IA/1/2019 IA/2/2019	22-09-2020	Nagaveni K Vs Venkataswamy B N	Sreerama
33	O.S. 451/2017 (SUMMONS) IA/1/2017	22-09-202022	Umadevi S Vs Rathnamma	D Nagaraja

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<u>11:00 A.M - 12:00 P.M</u>				
1	O.S. 2518/2006 (HEARING) IA/1/2006		MUNIAMMA Vs DEVAMMA	G and V ASSOCIATES GTN
2	O.S. 1271/2008 (HEARING) IA/1/2008		N K FAREED Vs K G FELIX	
3	O.S. 43/2010 (HEARING) IA/1/2010 IA/2/2010		GOWRAMMA Vs U NAMBISHAN	LAWYERS CENTRE
4	O.S. 218/2010 (HEARING)		RAMAPPA Vs MUTHAPPA	LAKSHMI NARAYANA EXPARTE
5	O.S. 50/2011 (HEARING) IA/1/2011		M VENKATESH Vs MALLAPPA AND ANOTHER	K. KUMAR
<u>12:00 P.M - 1:00 P.M</u>				
6	O.S. 527/2012 (HEARING) IA/1/2012 IA/2/2012		MS PAVITHRA BUILDERS AND DEVELOPERS Vs VENKATARAMANAPPA	H.S. GIRISH REDDY
7	O.S. 1150/2012 (HEARING) IA/1/2012		Bakash.K Vs Mohaddin.s.I	C.R. RAGHAVENDRA REDDY
8	O.S. 663/2014 (HEARING) IA/1/2014 IA/2/2014		Srinivas R E Vs Narayanamma	A R Krishnamurthy
9	O.S. 790/2014 (HEARING) IA/1/2014		Srinivasa Reddy Vs Gayathamma	Jagadeeshachari
<u>3:00 P.M - 4:00 P.M</u>				
10	FDP 23/2014 (HEARING)		Kamamma Vs Shivaram	Sangamesh G Patil
11	O.S. 1503/2014 (HEARING) IA/1/2014		Vijayalakshmi P Vs Jayamma	N Surendra Kumar
12	O.S. 1614/2014 (HEARING) IA/1/2014		Anthappa M Vs Joseph A	S N Devaraju

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
13	O.S. 2097/2014 (HEARING) IA/1/2014		Geetha Vs Alamela	NAGARAJA
4:00 P.M - 5:00 P.M				
14	O.S. 1691/2015 (HEARING) IA/1/2015 IA/2/2015		Parvathamma Vs Chandrachar	
15	EX 5/2016 (HEARING)		MADESHWAR G. Vs MUNIYAPPA S.K.	
16	O.S. 182/2016 (HEARING) IA/1/2016 IA/2/2016		Ashrith Vs Ramaiah	Shivakumar G S
17	M.A. 51/2016 (HEARING) IA/1/2016		Nanjappa V P Vs Santhosh M	
18	O.S. 1772/2015 (ARGUMENTS.) IA/1/2015		Sarojamma Vs Kamma	A C Subramanya
19	O.S. 20/2001 (ORDERS.)		MUNINANJAMMA @ CHIKKATHAYAMMA Vs DODDABBAIAH	KV
20	O.S. 644/2020 (ORDERS.) IA/1/2020 IA/2/2020		SHIVA SUBRAMANYA Vs RAKESH C	MYLARAIAH ASSOCAITES
21	O.S. 654/2020 (ORDERS.) IA/1/2020 IA/2/2020		MUNIYAMMA Vs ASHWATHAMMA ALIAS NARAYANAMMA	MANJUNATH C N
Cases listed below are adjourned due to Covid 19				
22	O.S. 2828/2006 (SUMMONS) IA/1/2006	02-09-2020	NARAYANASWAMY Vs H KRISHNAPPA	K.K. THAYAMMA L. Mahesh
23	FDP 64/2011 (SUMMONS) IA/1/2011	02-09-2020	SRINIVAS.M Vs MANJUNATH.K	B.S.PRAKASH NAIDU
24	O.S. 719/2012 (SUMMONS) IA/1/2012	02-09-2020	SRIDHARA.R Vs SUNANDAMMA	G.S.DEVARAJ S.CHENNAKRISHNA
25	O.S. 1353/2012 (SUMMONS) IA/1/2012	02-09-2020	Subbalakshmi.R Vs Ramaiah	K.Vijay kumar

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26	R.A. 127/2012 (SUMMONS)	02-09-2020	Anjanappa alias Bogappa Vs Anjanappa	Myalaraiah Associates
27	O.S. 589/2010 (A.D.R) IA/1/2010	02-09-2020	GAURAMMA Vs NAGAMMA	G.MANIVANNAN
28	O.S. 593/2010 (A.D.R) IA/1/2010 IA/2/2010	02-09-2020	SONNAMMA Vs GOWRAMMA	S.M.BYREGOWDA
29	O.S. 825/2012 (A.D.R) IA/1/2012 IA/2/2012 IA/3/2012	02-09-2020	Vimala Bai Vs Bachamma	D.H.Mokhashi D.H. MOKHASHI
30	O.S. 1500/2012 (A.D.R) IA/1/2012	02-09-2020	Jayaramaiah.S.J Vs Ramegowda.S.J	M.D.Krishnappa
31	O.S. 1618/2012 (A.D.R) IA/1/2012	02-09-2020	Sahanesh.V Vs Narayanappa.C	S.Sredevi
32	O.S. 1502/2008 (ISSUES.) IA/1/2008	02-09-2020	M MARANNA Vs L C ASHOK	D.UMASHANKAR MSP
33	O.S. 326/2011 (ISSUES.)	02-09-2020	MASTER S. GAGAN. Vs SORAJAMMA.	MANJUNATHA REDDY
34	O.S. 1159/2014 (ISSUES.) IA/1/2014 IA/2/2014	02-09-2020	Lakshamma Vs Shashikala M	K Kumar
35	O.S. 1707/2015 (ISSUES.) IA/1/2015	02-09-2020	Kasthoori Vs Indiramma	H Prasanna Kumar
36	O.S. 1416/2014 (SUMMONS) IA/1/2014	15-09-2020	Jayamma Vs Rangappa	K N M
37	O.S. 76/2016 (SUMMONS)	15-09-2020	Ramesh Vs Anjinappa	
38	R.A. 19/2017 (SUMMONS)	15-09-2020	Munishamappa H Vs Muniyappa	M M
39	O.S. 179/2018 (SUMMONS) IA/1/2018	15-09-2020	Ramakka Vs Gowramma	K Nagaraja

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40	O.S. 1042/2018 (SUMMONS) IA/1/2018	15-09-2020	Bharath Bhushana Gowda Vs Azhar Shakoor	S Raju and Narasimharaju
41	O.S. 1400/2018 (SUMMONS) IA/1/2018	15-09-2020	Narasimhamurthy Vs Nanjamma	Bhojaraja
42	O.S. 31/2019 (SUMMONS) IA/1/2019	15-09-2020	Narendra Sathvik R Vs Srinivas Maddi	A M R
43	O.S. 48/2019 (SUMMONS) IA/1/2019	15-09-2020	Sunandamma Vs Manjula	A K M
44	Misc 48/2019 (SUMMONS)	15-09-2020	Narasimha Murthy D Vs Govardhan Murthy B M	C. SHANKAR REDDY
45	O.S. 828/2019 (SUMMONS) IA/1/2019	15-09-2020	Putta Swamy Gowda Vs Vasantha Murali	K M
46	O.S. 977/2019 (SUMMONS) IA/1/2019	15-09-2020	Muniyappa Vs Doddavenkatappa	B R Mahendranath Singh
47	EX 44/2019 (SUMMONS)	15-09-2020	Suresha S R Vs Rani	B G Thammaiah
48	O.S. 1280/2019 (SUMMONS) IA/1/2019	15-09-2020	Jagadeesh V R Vs Girish K H	K L S
49	O.S. 1637/2019 (SUMMONS) IA/1/2019	15-09-2020	VENKATARAMANAPPA Vs NANDAKUMAR	B K KANTHARAJ
50	O.S. 1783/2019 (SUMMONS) IA/1/2019	15-09-2020	Bhagyamma Vs Muni Reddy	Manjunath
51	O.S. 1929/2019 (SUMMONS) IA/1/2019 IA/2/2019	15-09-2020	Papaiah Vs Razia Begum	M Ramaswamy
52	O.S. 160/2020 (SUMMONS) IA/1/2020	15-09-2020	Kiran B Vs Savitha	A D Ramananda
53	O.S. 966/2012 (NOTICE) IA/1/2012	15-09-2020	Chikkamma Vs Venkataramanappa	Raghu.K.K
54	O.S. 238/2016 (NOTICE) IA/1/2016	15-09-2020	Venkateshappa M Vs Muniramaiah A	M V Chandrashekar Reddy

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55	M.C. 63/2018 (NOTICE)	15-09-2020	Eshwaramma D Vs Thimmareddy	L Srinivasababu
56	Misc 67/2018 (NOTICE)	15-09-2020	Narayanaswamy Y Vs Devamma	G V
57	M.C. 306/2019 (NOTICE)	15-09-2020	Venu H N Vs Shruthi M V	Edagi
58	M.C. 331/2019 (NOTICE)	15-09-2020	Basavaraju Vs Basamma	G N M
59	EX 18/2020 (FIRST HEARING)	15-09-2020	SRIVEN PROPERTIES REPTD BY RAGHAVENDRA MURTHY T J Vs SRINIVASA REDDY	RAJESH SHETTIGAR
60	O.S. 1069/2014 (A.D.R) IA/1/2014 IA/2/2014	15-09-2020	Krishnappa Vs Deshi Nanjappa	P S M
61	O.S. 1095/2014 (A.D.R) IA/1/2014	15-09-2020	Girish Kumar Vs Munirajappa	M V Naveen Reddy
62	O.S. 1470/2014 (A.D.R) IA/1/2014	15-09-2020	Shusheela Vs Krishnappa	S J
63	O.S. 1477/2014 (A.D.R) IA/1/2014	15-09-2020	Master Venkatesh Vs Manjunatha Rao B V	B Janardhan Rao
64	O.S. 1521/2014 (A.D.R) IA/1/2014	15-09-2020	Padma Vs Shivamma	S M
65	O.S. 1620/2014 (A.D.R) IA/1/2014 IA/2/2014	15-09-2020	Muniswamy alias Muni Shetty Vs Gajamma	Y N S R
66	O.S. 435/2016 (A.D.R) IA/1/2016	15-09-2020	Channamma Vs Narayanamma	MUNIRAJU K N
67	O.S. 807/2016 (A.D.R) IA/1/2016	15-09-2020	Bhagyamma Vs Pillamma	R S K
68	O.S. 1681/2016 (A.D.R) IA/1/2016	15-09-2020	RAMASWAMY Vs RAMAIAH	

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69	O.S. 83/2017 (A.D.R) IA/1/2017	15-09-2020	Saraswathamma B Vs Krishnamurthy B	S Ganesh Shenoy
70	O.S. 120/2017 (A.D.R) IA/1/2017	15-09-2020	Subramani R Vs Pyarajan	
71	O.S. 521/2017 (A.D.R) IA/1/2017	15-09-2020	Muninarayanappa Vs Vasudeva	N Srinivas
72	O.S. 6/2018 (A.D.R) IA/1/2017 IA/2/2017	15-09-2020	SUSHEELA Vs A JOSEPH	N.R. NAIK AND ASSOCIATES
73	O.S. 742/2018 (A.D.R) IA/1/2018 IA/2/2018 IA/3/2018	15-09-2020	NANDA REDDY Vs SIDDARATH REDDY	Y.A. SUDHAKAR BABU
74	O.S. 1526/2018 (A.D.R) IA/1/2018	15-09-2020	Hanumanthappa R Vs Vasudeva	Srinivas N
75	O.S. 881/2019 (A.D.R) IA/1/2019 IA/2/2019 IA/3/2019	15-09-2020	Parameshwara Vs Shobhamani	K Suman
76	O.S. 972/2019 (A.D.R)	15-09-2020	Mary alias Mariyamma Vs The President / Panchayath Development Officer	P Venkatesh
77	O.S. 1014/2019 (A.D.R) IA/1/2019 IA/2/2019	15-09-2020	Venkatalakshamma Vs Anitha	V Anand
78	O.S. 1049/2019 (A.D.R) IA/1/2019	15-09-2020	SHOBHA Vs HANUMAKKA	K R P
79	O.S. 1058/2019 (A.D.R) IA/1/2019 IA/2/2019	15-09-2020	Mahadevaiah K B Vs Pattabhiramaiah V S	L S
80	O.S. 1085/2019 (A.D.R) IA/1/2019	15-09-2020	Shivamma Vs Chikkamuniyappa	L Ravi Kumar
81	M.C. 240/2019 (A.D.R)	15-09-2020	Ravikumar M Vs Chaithra P alias Lakshmidivi	B C Srirama Reddy

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82	O.S. 1567/2019 (A.D.R) IA/1/2019	15-09-2020	Manjula Vs Kempanna	Shivakumar G M
83	M.C. 347/2019 (A.D.R)	15-09-2020	Anil Kumar Vs NIL	C H Ramesha
84	O.S. 1606/2019 (A.D.R) IA/1/2019	15-09-2020	Munivenkatamma Vs Chandrappa	MYLARAI AH ASSOCIATES
85	O.S. 1617/2019 (A.D.R) IA/1/2019 IA/2/2019	15-09-2020	Rajanna K M Vs Jayamma	P R Harish Kumar
86	O.S. 1654/2019 (A.D.R) IA/1/2019 IA/2/2019	15-09-2020	Jayaram T Vs Gurappa	R Umesh

In the Court of V Addl. Senior Civil Judge,

Bangalore Rural District Bangalore

Cause List Dated 14-07-2020

MORNING SESSION

Sl. No.	Case No.	Stage	Advocate	
			Plaintiff Advocate	Defendant Advocate
01	OS. 1013/2004	Hearing	Sri. J.V.C	
02	OS. 649/2007	Hearing	Sri. K.A.A	
03	OS. 704/2008	Hearing	Sri. T.S.M	
04	OS. 822/2008	Hearing	-----	
05	OS. 1422/2008	Hearing	Sri. R.R.D	

AFTERNOON SESSION

Sl. No.	Case No.	Stage	Advocate	
			Plaintiff Advocate	Defendant Advocate
01	OS. 763/2013	Hearing	Sri. M.A	
02	OS. 880/2013	Hearing	Sri. M.S.M	
03	OS. 921/2013	Hearing	Sri. M.S.M	
04	OS. 994/2012	Arguments	Sri. K.	
05	OS. 408/2015	Arguments	Sri. D.	

NOTE :

1. Only 10 matters posted for hearing / argument are available on 14.07.2020
2. The next date of hearing pertaining to other matters posted on 14.07.2020 will be given on the same day.

I/c V Addl. Senior Civil Judge,
Bangalore Rural District, Bangalore.